

HIGH COURT OF DELHI: NEW DELHI

No. 1167/M&C/DHC/2020

Dated: 17.11.2020

OFFICE ORDER

Vide this Court's Office Order No. 322/RG/DHC/2020 dated 15.08.2020, it was directed that the Courts subordinate to this Court shall not pass any adverse order in non-urgent/routine matters where the concerned advocate/litigant is unable to join the proceedings through video conferencing, till the time the physical functioning of the courts is resumed.

The matter has been reviewed by this Court and the aforesaid direction stands modified to the extent that if an advocate/litigant stays away from the virtual proceedings after being intimated that a case would be taken up on a particular date, it be left to the discretion of the concerned court to proceed further in the matter, depending on the urgency and/or other attending circumstances.



(Manoj Jain)

Registrar General

Endst. No. 15386 -15418

Dated: 17-11-2020

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi.
4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi.
5. The Secretary, Bar Council of India, New Delhi.
6. The Secretary, Bar Council of Delhi, New Delhi.
7. The Secretary, Supreme Court of India Bar Association, New Delhi.
8. The Secretary, Delhi High Court Bar Association, New Delhi.
9. All the Principal District & Sessions Judges, Delhi.
10. The Principal District & Sessions Judge cum Special Judge (PC Act)(CBI),
Rouse Avenue Courts Complex, Delhi.
11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka,
New Delhi, with the request to circulate the Office Order to all the Principal
Judges, Family Courts.
12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House,
New Delhi.
13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi
High Court.
14. The Commissioner of Police, Delhi Police, Delhi.
15. The Director (Academics), Delhi Judicial Academy, Delhi.
16. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi
Road, Delhi.
17. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
18. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector-
7, R.K. Puram, Delhi.
19. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
20. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
21. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
22. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
23. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
24. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
25. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.

- 26.** Joint Registrar-cum- Secretary to Hon'ble the Chief Justice/ All Registrars/OSDs/Coordinator (DIAC).
- 27.** All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
- 28.** The Deputy Registrar-cum-P.A. to Registrar General.
- 29.** Private Secretaries to all Hon'ble Judges.
- 30.** All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
- 31.** P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
- 32.** Copy to be displayed on the Notice Board.
- 33.** Guard file.

MOST IMMEDIATE/OUT AT ONCE

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT)
(CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI**

No. Power Gaz/RADC/2020/E-21589-21647

Dated 17.11.2020

E- copy of the Office Order of Hon'ble High Court of Delhi, New Delhi dated 17th November, 2020, received through e-mail forwarded digitally for information and necessary to :-

1. All the Judicial Officers at Rouse Avenue District court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for uploading this on the official website.
3. In-charge, Care Taking Branch, RADC, New Delhi.
4. The P.S. to Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.
5. All Branches at RADC, New Delhi.
6. The Secretary, Bar Council of Delhi, New Delhi.
7. The Honorary Secretary, Rouse Avenue District Court Bar Association, New Delhi.
8. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
9. The Director General (Prisons), Tihar Jail, New Delhi.
10. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Courts, Delhi.
11. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
12. The Director, Directorate of Enforcement, New Delhi.
13. The Labour Commissioner, Civil Lines, Delhi.
14. The Commissioner of Police, Police Headquarter, Delhi.
15. The Lockup In-charge, Rouse Avenue District court, New Delhi.
16. The Chowki In-charge, Rouse Avenue District Court, New Delhi.
17. The Executive Engineer (Civil & Electrical) PWD, RADC, New Delhi

This is Computer generated hence, requires no signature.

Sd/-
(Chandra Gupta)
Principal District & Sessions Judge (Officiating)
RADC, New Delhi